

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**R.A. No. 235/2018 In  
O.A. No.3615/2013**

**The 16<sup>th</sup> day of November, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Sh. A.K. Bishnoi, Member (A)**

Smt. Vijay,  
W/o Sh. Daya Kishan,  
R/o H.No. 443, Village Barwala,  
Delhi-110039. .... Review Applicant

**Versus**

1. Govt. of NCT of Delhi,  
Through The Secretary, Education,  
5, Shamnath Marg, Delhi.
2. Directorate of Education,  
Govt. of NCT of Delhi,  
Through the Director,  
Old Secretariat, Delhi.
3. North Delhi Municipal Corporation,  
Dr. S.P.M. Civic Centre,  
Minto Road, New Delhi-110002. .... Respondents

**ORDER BY CIRCULATION**

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

The applicant filed the OA No.3615/2013 seeking promotion to the post of TGT (Social Science) with effect from the date of promotion of his juniors, as against the date of 30.05.2011 from which date, he was promoted. The said OA was dismissed by observing that the applicant failed to state, who are those juniors and from what date, they were promoted and what was the due date even according to him.

2. Aggrieved with the said dismissal of the OA, the applicant filed the instant RA. Even in the RA, it was not his case that he has given the details of any of his juniors or what was the due date according to him. Even in the RA also, he failed to give the details of any of his alleged juniors and what the due date, even according to him. He miserably failed to show any valid ground to invoke the review jurisdiction of this Tribunal.

3. In the circumstances, the RA is dismissed being devoid of any merit with cost of Rs.5,000/- (Rupees Five Thousand Only) payable to the Delhi Legal Services Authority within 4 weeks from the date of receipt of a copy of this order.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

RKS